## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/262/ (IB)/2017

NAME OF THE PETITIONER(S)

: SARAVANAA DISTRIBUTORS PARTNERSHIP FIRM

NAME OF THE RESPONDENT(S)

: LAKSHMI APPARELS & WOVENS LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. R. SIDHAREH

Coversor ) or Respondent

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2. A.G. SATHYANARAYANA

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## <u>ORDER</u>

Counsel representing both the parties present. Counsel for petitioner is directed to file an affidavit and bank statement as per Section 9(3)(b)(c) of the I&B Code, 2016. Counsel for respondent prayed time for seeking instruction from the client in relation to the settlement of outstanding debt. At request, time is enlarged. Put up on 14.06.2017 at 02.30 P.M.

(CH. MOHD. SHARIEF TARIQ) (MEMBER (JUDICIAL) (K. ANANTHA PADMANABHA SWAMY) (MEMBER (JUDICIAL)